

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 259 of 2013

Dated : 11th August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Punjab State Transmission Corporation Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s): Mr. Sakesh Kumar for R.1

ORDER

The learned counsel for the Appellant is filing the required data along with the Written Submissions today.

The Proxy counsel appearing on behalf of Mr. Sakesh Kumar, the learned counsel for the State Commission seeks some time to file the Written Submissions. Accordingly, he is directed to file the same on or before 21.08.2014 after serving copy on the other side.

Post the matter for further hearing on **27.08.2014.**

(Rakesh Nath)
Technical Member

Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson